

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:6659
ANSWERED ON:09.05.2000
ANTI-TOBACCO LAW
VILAS BABURAO MUTTEMWAR;Y.S. VIVEKANANDA REDDY

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government have decided to enact a new anti-tobacco law;
- (b) if so, whether the Ministries of Labour, Agriculture and Finance have opposed the move;
- (c) if so, the reasons therefor;
- (d) whether the said proposal has been approved by the Cabinet;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (INDEPENDENT CHARGE)

(SHRI N.T. SHANMUGAM)

(a)to(f) The Committee on Subordinate Legislation (Tenth Lok Sabha) in its 22nd Report had made several recommendations primarily intended to discourage the use of tobacco and tobacco products. Government is examining these recommendations and a draft legislation is under consideration of the Government.